

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Review Petition No. 15 of 2016
In Appeal No. 196 of 2015**

Dated : 14th February, 2017

In the matter of:

BSES Rajdhani Power Ltd. & Anr.

... Review Petitioner(s)

Vs.

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **21st March, 2017.**

For Court Master

suman